

ITEM NO.101

COURT NO.9

SECTION XV

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7016 OF 2004

REGIONAL PROVIDENT FUND COMMISSIONER

Appellant (s)

VERSUS

SANATAN DHARAM GIRLS SEC. SCHOOL & ORS.

Respondent(s)

(With prayer for interim relief and office report )

WITH

Civil Appeal NO. 7738 of 2004

(With prayer for interim relief and office report)

Civil Appeal NO. 7740 of 2004

(With prayer for interim relief and office report)

Civil Appeal NO. 7739 of 2004

(With prayer for interim relief and office report)

Civil Appeal NO. 715-737 of 2005

(With appln.(s) for intervention and with prayer for interim relief and office report)

Civil Appeal NO. 739 of 2005

(With office report)

Civil Appeal NO. 742 of 2005

(With office report)

Civil Appeal NO. 741 of 2005

(With office report)

Civil Appeal NO. 746 of 2005

(With office report)

Civil Appeal NO. 745 of 2005

(With appln.(s) for intervention and office report)

Civil Appeal NO. 738 of 2005

(With office report)

Civil Appeal NO. 747 of 2005

(With office report)

Civil Appeal NO. 748 of 2005

(With office report)

Civil Appeal NO. 740 of 2005

(With office report)

Civil Appeal NO. 750 of 2005

(With office report)

Civil Appeal NO. 749 of 2005

(With office report)

Civil Appeal NO. 752 of 2005

(With office report)

Civil Appeal NO. 751 of 2005

(With office report)

Civil Appeal NO. 743 of 2005

(With office report)

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Civil Appeal NO. 744 of 2005

(With office report)

Civil Appeal NO. 753 of 2005

(With office report)

Date: 11/07/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr.H.L.Aggarwal, Sr.Adv.

Mr.Ashok Bhan, Adv.

Ms.Sunita Sharma, Adv.

Ms.Kiran Bhardwaj, Adv.

Mrs Anil Katiyar,Adv.

Mr. B.V. Balaram Das, Adv.

For Respondent(s)

For State of Raj. Mr. Aruneshwar Gupta, Adv.

Mr.Naveen Kr.Singh, Adv.

Mr. B.S. Banthia, Adv.

Mr. Sushil Kumar Jain, Adv.

Ms. Pratibha Jain, Adv.

Mr.A.P.Dhamija, Adv.

Mr.H.D.Thanvi, Adv.

Mr.Sarad Singhanian, Adv.

Ms.Rani Maheshwari, Adv.

Mr. P.V. Yogeswaran, Adv.

Mrs.Anil Katiyar, Adv.

Mr.Manoj Prasad, Adv.

Mr.R.S.Suri, Adv.

Mr.Ashok K.Mahajan, Adv.

Mr.Satish Chand Gupta, Adv.

Mr.Dharam Bir Raj Vohra, Adv.

Ms.Milanta, Adv.

Mr.K.L.Janjani, Adv.

Mr.Panhaj K.Singh, Adv.

Mr.Vinod K.Tiwari, Adv.

Mr.M.P.Jha, Adv.

Mr.Ram Ekbal Roy, Adv.

Mr.Harshvardhan Jha, Adv.

Mr.Anil Kumar Chpra, Adv.

UPON hearing counsel the Court made the following

O R D E R

The matters are listed today for hearing. Learned counsel for the appellant is not ready

with the cases. Since there is no urgency, list the matters after one month.

( Satish K. Yadav )

Court Master

( Phoolan Wati Arora )

Court Master